

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 677
ANSWERED ON- 22/07/2026

PMJVK SCHEME IN TAMIL NADU

677. SHRI SACHITHANANTHAM R

Will the Minister of MINORITY AFFAIRS be pleased to state:-

- (a) the details of the amount of fund allocated to the States during the last five years under the Pradhan Mantri Jan Vikas Karyakaram (PMJVK), State-wise particularly in Tamil Nadu; and
- (b) the details of the amount allocated and works done during the last five years for Dindigul district of Tamil Nadu under the PMJVK scheme?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) & (b): The Pradhan Mantri Jan Vikas Karyakaram (PMJVK) is a Centrally Sponsored Scheme of the Ministry of Minority Affairs aimed at creating community infrastructure in identified Minority Concentration Areas across the Country. The Scheme supports projects in sectors such as health, education, skill development, women-centric initiatives, drinking water and sanitation, sports, renewable energy, tourism, animal husbandry, and other community infrastructure.

PMJVK is a demand-driven scheme, and no State-wise allocation of funds is made under the Scheme. Funds are released against eligible projects approved under the Scheme. The State-wise details of funds released during the last five years, including for the State of Tamil Nadu, are provided at **Annexure-I**.

No project has been sanctioned in Dindigul district of Tamil Nadu under PMJVK during the last five years. Accordingly, no funds have been allocated or released, and no works have been undertaken in the district under the Scheme during this period.

ANNEXURE-I**ANNEXURE REFERRED TO POINTS (a) & (b) IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 677 FOR ANSWER ON 22.07.2026 REGARDING “PMJVK SCHEME IN TAMIL NADU” ASKED BY SHRI SACHITHANANTHAM R.****State- wise details of funds released including State of Tamil Nadu during the last five years under PMJVK****(Rs. in crore)**

Sl. No	Name of State/ UT	Financial Year 2021-22	Financial Year 2022-23	Financial Year 2023-24	Financial Year 2024-25	Financial Year 2025-26
1	Andaman & Nicobar	0.49	-	8.75	-	-
2	Andhra Pradesh	6.90	-	-	-	1.86
3	Arunachal Pradesh	21.38	-	-	73.00	103.23
4	Assam	159.99	-	-	129.00	197.56
5	Bihar	6.22	-	-	-	-
6	Chhattisgarh	1.01	-	-	-	-
7	Delhi	0.00	-	-	-	-
8	Gujarat	0.00	-	-	-	-
9	Haryana	13.79	-	-	-	0.33
10	Himachal Pradesh	0.00	-	-	5.00	9.13
11	Jammu & Kashmir	0.00	-	-	-	-
12	Jharkhand	26.14	-	-	-	0.18
13	Karnataka	35.14	-	23.34	102.00	38.08
14	Kerala	42.69	-	-	-	1.82
15	Ladakh	-	-	3.06	12.92	-
16	Madhya Pradesh	1.55	-	-	-	9.42
17	Maharashtra	39.55	-	-	20.00	64.33
18	Manipur	186.06	-	18.75	50.00	61.83
19	Meghalaya	77.25	-	-	-	34.80
20	Mizoram	58.41	-	10.00	63.19	125.00
21	Nagaland	14.42	-	-	56.00	145.00
22	Odisha	21.65	-	-	-	0.26
23	Punjab	0.00	104.58	-	-	0.13
24	Rajasthan	24.61	-	-	23.50	6.38
25	Sikkim	195.42	-	26.25	123.73	197.75
26	Tamil Nadu	181.19	-	-	70.13	137.46
27	Telangana	20.79	-	-	-	4.33
28	Tripura	6.49	-	-	17.50	0.43
29	Uttar Pradesh	7.38	-	35.00	-	250.00
30	Uttarakhand	15.76	-	18.96	99.00	10.00
31	West Bengal	38.53	-	-	-	40.31